

62

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**RA No.230/2009 in  
OA No.2123/2004**

New Delhi, this the <sup>27<sup>th</sup></sup> day of December, 2009

**HON'BLE MR. JUSTICE V.K.BALI, CHAIRMAN  
HON'BLE MR. L.K.JOSHI, VICE CHAIRMAN (A)**

Union of India through

1. The General Manager,  
Northern Railway,  
Baroda House, New Delhi
2. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road, New Delhi
3. The Senior Section Engineer,  
Diesel Loco Shed,  
Northern Railway, Shakurbasti  
New Delhi

... Applicants

Versus

Shri Jai Kanwar Kaushik,  
S/o Shri Ravi Dutt Kaushik,  
Technician (Electrical) Gr. II,  
Diesel Loco Shed,  
Northern Railway, Shakurbasti,  
New Delhi

... Respondent

**ORDER (In Circulation)**

**Mr. L.K. Joshi, Vice Chairman (A)**

This Review Application has been filed under Section 22 (3) (f) of the Administrative Tribunals Act, 1985 read with Rule 17 of the Central Administrative Tribunal (Procedure) Rules, 1987 to review the order dated 12.08.2009 in OA number 2123/2004.

2. No error apparent on the face of record has been pointed out. All the grounds mentioned in the Review Application are fresh arguments or

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repetition of the arguments, which have already been advanced in the OA.

3. For the aforesaid reasons, the Review Application is not maintainable and dismissed in circulation.

L.K.Joshi  
( L.K. Joshi )  
Vice Chairman (A)

V.K.Bali  
( V.K. Bali )  
Chairman

/dkm/